Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: GOODWIN PACKPET PRIVATE LIMITED Date of Commencement of Liquidation: 11-01-2021; List of Stakeholders as on Date: 17-05-2022; Name of IP: Mr. Balakrishnan Baburajan; Process Number: 1; Last 5 digitof registration number: 11691

SI. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of	Amount of claims	Amount of claims	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)	contingent claims	rejected	under verification	
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date				1550311				NA
3	Secured financial creditors	1	73237162	1	72244417		992745		Annexure 3
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	1	2777822	1	2617076		160746		Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)		7572370		4845743		2726627		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		2	83587354	2	81257547		3880118	0	